

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2434
ANSWERED ON:11.03.2015
FLATS FOR ECONOMICALLY WEAKER SECTION
Chandumajra Shri Prem Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

ate:

- (a) whether the Delhi Development Authority (DDA) construct flats for economically weaker sections;
- (b) if so, the details of flats constructed by DDA for weaker sections during its previous three housing schemes;
- (c) whether the space in these flats is too less including in the flats of housing scheme 2014; and
- (d) if so, the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): Yes, Madam.
- (b): Delhi Development Authority (DDA) has informed that a total of 2,070 flats were allotted to the weaker sections during its previous three schemes.
- (c): According to DDA, the space in these flats is in accordance with IS code No. 8888.
- (d) : Does not arise.